

### Development of drug farms

953. SHRI V. RAMANATHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are contemplating to encourage farmers to develop drug farms for making available more medicinal plants; and

(b) if so, what are the details thereof and what steps have been taken to develop and encourage the Indian system of medicine?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) Ministry of Agriculture have stated that there is no programme at present to encourage the farmers to develop drug farms under the Central Sector or Centrally Sponsored Schemes.

As regards development of Indian System of medicines, it may be stated that the new measures announced in December, 1986 contain *inter-alia* provision for encouraging and improving upon the traditional system of medicine with a view to widening the coverage of health care schemes of the Govt.

### Improved chulhas in Haryana and Delhi

954. SHRI CHATURANAN MISHRA: Will the Minister of ENERGY be pleased to state:

(a) the number of improved chulhas constructed in the State of Haryana, District-wise and in the Union Territory of Delhi Blockwise alongwith the names and addresses of agencies largely engaged in the construction of such chulhas districtwise/blockwise during last three years;

(b) what has been the number of bio-gas plants set up in the State of Haryana, districtwise and in the Union Territory of Delhi blockwise, during 1985-86 and upto September, 1986;

(c) what has been the reaction of the users in respect thereof if any; and

(d) what efforts are being made by the Department of Non-Conventional Energy Sources to popularise the use of improved chulhas with incentives to the users in rural and urban areas of Haryana/Delhi?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) The information regarding number of improved chulhas constructed/installed in Haryana and U.T. of Delhi is contained in enclosed Statements I and II. (See below). The rural Development Department, Govt. of Haryana, Chandigarh through its administrative infrastructural channels like Lady Circle Supervisors and Block Development Officers is largely the agency implementing the improved chulha programme in Haryana. In the Union Territory of Delhi, Delhi Energy Development Agency, 11-Lancer's Road, Timarpur, is the Implementing Agency which operates through their field officers located in various blocks.

(b) The information is contained in the enclosed Statements III and IV (See below).

(c) Generally the reaction of the users has been found to be very enthusiastic.

(d) The Department of Non-Conventional Energy Sources is providing a Central subsidy to the users for installation of Improved Chulha. Assistance is also being provided for organisation of training courses. Additional support like technical back-up facilities, organisational support, awareness and public information programmes are also being provided.